

(1)

CENTRAL ADMINISTRATIVE TRIBUNAL

PRINCIPAL BENCH, NEW DELHI.

CP-123/2002 in  
OA-3332/2001

New Delhi this the 6th day of March, 2002.

Hon'ble Dr. A. Vedavalli, Member(J)  
Hon'ble Sh. Govindan S. Tampi, Member(A)

Sh. Mohan Chandra,  
S/o Sh. Devi Datt,,  
R/o 69-C, Pocket 6, MIG Flats,  
Mayur Vihar, PHase-III,  
New Delhi-96. .... Applicant

(through Sh. S.K. Jha, Advocate)

Versus

1. Lt. Cdr. Sh. Anil Rathore,  
Directorate of Manpower Planning &  
Recruitment (Publicity Section)  
Room No. 32, 'A' Wing,  
Sena Bhawan,  
New Delhi-11. .... Respondents
2. Sh. Om Prakash,  
Petty Officer,  
Directorate of Manpower Planning &  
Recruitment (Publicity Section)  
Room No.32, 'A' Wing,  
Sena Bhawan,  
New Delhi-11. .... Respondents

ORDER (ORAL)

Hon'ble Dr. A. Vedavalli, Member(J)

Heard.

Learned counsel for the petitioner seeks  
permission to withdraw CP-123/2002. Permission granted.  
Accordingly, CP is dismissed as withdrawn.

/vv/

(Govindan S. Tampi)  
Member(A)

A. Vedavalli  
(Dr. A. Vedavalli)  
Member(J)